

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.12.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 726 of 2019 & I.A. No. 1975 OF 2021	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
2.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt. Ltd. Vs. Aswad Engineering Pvt. Ltd.	Charu Sachdev	Mohit Kumar Bafna
3.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. --	CS Ashish O. Lalpuria	

For Directions

4.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP
5.	Comp. App. (AT) No. 79 of 2021 & I.A. No.1381 of 2021	Prakash Singh Negi Vs. Vishal Sharma & Ors.	Mayank Wadhwa	Vishal Sharma Aditya Dewan Satendra K Rai Saikat Sarkar-R1

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1300 of 2019	Ashok Mehra Vs. Anil Anchalia, Interim Resolution Professional of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma	Anil Anchalia-RP Dharmender Verma-R2 P. Majumdar-OBC
7.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma
8.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal

9.	Comp. App. (AT) (Ins) No. 692 of 2021	Believe Solutions Services Vs. Shalu Khanna, Liquidator M/S. JMD Oils Pvt. Ltd. & Anr.	Chandan Mishra	Gautam Singhal-R1 & R2
10.	Comp. App. (AT) (Ins) No. 888 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis
11.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	Ajay Kumar-R1,2
12.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	Swapna Chobey Anshumala Bansal Prantar Basu Choudhury-R1 to R5
13.	Comp. App. (AT) No. 85 of 2021	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Pallavi Pratap	Anmol Sinha Satwik Verma Kshital Garg-R1,3 4 Chandra S. Yadav

For Hearing

14.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	Jatin Zaver
15.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Aakash Lodha Maheshwari-RP
16.	Comp. App. (AT) (Ins) No. 1089 of 2020 & I.A. No. 954 of 2021	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	Yohaann Limathwalla Sumant Batra-R1, R2 Divyam Agarwal Sharique Hussain-R3 Anand Varma-R5 Ravi Bankar Devarakonda-RP
17.	I.A. No. 1914 of 2021 in Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
18.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
19.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi

20.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra S. Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe
21.	I.A. No. 2474 of 2021 in Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

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By order of Hon'ble Chairperson

-sd/-
Registrar